

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 06.11.2020

NOTICE

Take notice that the following matters adjourned on 06.10.2020 in the Court - II will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. With	06.10.2020	11.11.2020
2.	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	06.10.2020	11.11.2020
3.	Comp. App (AT) (Ins) No. 1269 of 2019	Savitha Ravishgowda Vs. Rubfila International Ltd & Anr. & Ors.	06.10.2020	11.11.2020
4.	Comp. App. (AT) (Ins) No. 384 of 2020	Muhamad Yavar Dhala Vs. Kavit Surana, Liquidator of Forward Shoes (India) Pvt. Ltd. (The Corporate Debtor)	06.10.2020	11.11.2020
5.	Comp. App. (AT) (Ins) No. 502 of 2020	Satish Chand Gupta Vs. Serval India Pvt. Ltd.	06.10.2020	11.11.2020
6.	Comp. App. (AT) (Ins) No. 526 of 2020	Maxsun Marine Services FZE Vs. Dolphin Offshore Enterprises (India) Ltd.	06.10.2020	11.11.2020
7.	Comp. App. (AT) (Ins) No. 642 of 2020	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	06.10.2020	11.11.2020
8.	Comp. App. (AT) (Ins) No. 661 of 2020	Rajratan Babulal Agarwal Vs. Agarwal Coal Corporation India Pvt. Ltd. & Anr.	06.10.2020	11.11.2020

9.	Comp. App. (AT) No. 140 of 2020	Surjeet Singh Vs. Usha Rani Jha & Ors.	06.10.2020	11.11.2020
-----------	------------------------------------	--	-------------------	-------------------

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar